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NATIONAL COMPANY LAW TRIBUNAL
DIVISIONAL BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 07/04/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/36/2016
NAME OF THE PETITIONER(S) : G.L. Consultants Pvt Ltd
NAME OF THE RESPONDENT(S) : Q A Software India Pvt Ltd and 5 others
UNDER SECTION : 397/398

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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① FOR. TK BHASKAR
PRIYADARSHINI N
SHWETHA VASUDEVAN
KEERTHI K

Counsel for the
PETITIONER



2) G.V. MOHAN KUMAR
for J. VARSHA

^{Re Respondents}
Counsel for R1-R3



ORDER

Ms N Priyadarshini, counsel for petitioner present. Shri G V Mohan Kumar, proxy representing counsel for R1 to R3 present. Both the counsel sought time to report the status of the settlement talks between the parties. Time extended at request with a direction to submit the status report of the settlement talks by the next date of hearing. Put up on **27.04.2017 at 10.30 A.M.**


(Ch. Md. Sharief Tariq)
Member (Judicial)


(K. Anantha Padmanabha Swamy)
Member (Judicial)